NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 15/111/11 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: Sh. Minal Gupta & Ors. V/s. M/s. Starwire India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAI	ME	DESIGNATION	REPRESENTATION	ON SIGNATURE	
1.	ABHAY	K. DAS	Adv.	Petitioners	Alocay Kowa	Bug.
2.	Relcha	Shaim	Company Series	lars Res. Ho-1	Chain	

ORDER

It is submitted by the ld. Counsel for the petitioner that no settlement has been reached between the parties.

2. None is present on behalf of Respondents 2 to 4. Let court notice be issued to respondents 2 to 4, returnable on 29.11.2016.

(Ina Malhotra) Member Judicial